

regarding exemption to "Gangajali Fund Trust" under section 10 (23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1978-79 to 1982-83.

- (v) S.O. 2616 published in Gazette of India dated the 24th July, 1982 regarding exemption to "The Ahmedabad Textile Mills Foundation" under section 10 (23C) of the Income-tax, Act 1961 for the period covered by the assessment years 1982-83 to 1984-85.
- (vi) S.O. 2618 published in Gazette of India dated the 24th July, 1982 regarding exemption to "India Islamic Cultural Centre (Regd.)" under section 10 (23C) of the Income-tax, Act 1961 for the period covered by the assessment years 1982-83 and 1983-84.
- (vii) S.O. 2619 published in Gazette of India dated the 24th July, 1982 regarding exemption to "Sir Homi Mehta Charity Trust" under section 10 (23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1981-82 to 1982-83.
- (viii) S.O. 2620 published in Gazette of India dated the 24th July, 1982 regarding exemption of 'Shri Ram Chandra Mission' under section 10 (23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1982-83 to 1984-85.
- (ix) S.O. 2621 published in Gazette of India dated the 24th July, 1982 regarding exemption to 'Marathi Mission' under section 10 (23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1979-80 to 1982-83.
- [Placed in Library. See No. LT-4454/82]

12.07 hrs.

(PARLIAMENTARY COMMITTEES  
SUMMARY OF WORK)

SECRETARY : I beg to lay on the Table a copy of the 'Parliamentary Committees—of work' (Hindi and English versions) pertaining to the period 1 June, 1981 to 31 May 1982.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :—

"In accordance with the provision of Sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Assam Appropriation (No. 2) Bill, 1982, which was passed by the Lok Sabha at its sitting held on the 5th August, 1982, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

श्री राम विलास पासवान (हाजीपुर) : अध्यक्ष जी, कहीं का चीफ मिनिस्टर किसी एम० पी० को घमकी दे सकता है

(ब्यवधान)

12.08 hrs.

COMMITTEE ON PRIVATE MEMBERS  
BILLS AND RESOLUTIONS

Forty-eighth Report

Shri. G Lakshmanan (Madras North) : I beg to present the Forty-eighth Report (Hindi and English versions) of the Committee on Private Members Bills and Resolutions.